

Bayana-Dhaulpur Telephone Exchange

944. SHRI GANGA RAM KOLI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any scheme is under consideration of the Government to convert the Bayana-Dhaulpur Telephone Exchange into electronic Exchange as also to increase its capacity;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) Electronic Telephone Exchanges are already working at Bayana & Dhaulpur during the year 1996-97. It is planned to expand the Bayana Telephone Exchanges by 400 lines and Dhaulpur Telephone Exchange by 976 lines.

(c) Does not arise

Labourers in the Unorganised Sector

945. SHRI SUDHIR GIRI
SHRI PAWAN DIWAN :

Will the Minister of LABOUR be pleased to state :

(a) the number of labourers in the unorganised sector in the country State-wise and details of their main problems;

(b) the important laws now prevalent in the country to protect the interests of the unorganised labourers, and

(c) the laws proposed to be enacted and other steps proposed to be taken in the interests of the unorganised labourers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Information sought on employment in unorganised sector in the country is not maintained. Some of the main problems of the unorganised labour are

1. Acute incidence of underemployment.
2. Low collective bargaining power.
3. Lack of concrete employer-employee relationship.
4. Scattered nature of the work places.

(b) Most of the Labour Laws apply to workers in the organised as well as unorganised sectors. Additionally, for certain categories of unorganised workers, the Government have established Welfare Funds to address concerns in areas like health, housing, social security, educational and recreational facilities etc.

(c) Two Bills to replace the Building and other Construction Workers (Regulation of Employment and Construction Workers' Welfare Cess Ordinance have been introduced in Lok Sabha during the current session of Parliament.

The Government is also considering further legislation for protecting interests of agricultural workers and for ensuring their welfare.

[Translation]

Types of Aircrafts with Government

946. SHRI MAHENDRA SINGH BHATI : Will the Minister of CIVIL AVIATION be pleased to state

(a) the types of aircrafts with the Government for aviation services and the capacity of these aircrafts.

(b) the types and number of grounded aircrafts, airport-wise.

(c) whether grounded aircrafts can be put to use after repairs.

(d) if so, the reasons for not repairing them, and

(e) if not, the measures taken by the Government for their disposal?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The type and seating capacity of the aircraft in the fleet of Air India and Indian Airlines are as under :-

Name of the Company	Type of Aircraft	Seating Capacity
Air India	B747-200	394
	B747-300 (Combi)	283
	B747-400	417
	A310-300	203
Indian Airlines	A300-B4	238
	A300-B2	248
	A300-B4	247
	A320	146
	B737	119

(b) to (d). Aircraft are required to be grounded periodically to undergo various checks for maintenance operational. Two B737 aircraft of Indian Airlines fleet are at present permanently grounded at Delhi as these aircraft cannot be commercially utilised in a cost effective manner even after repairs.

(e) Indian Airlines is taking steps to dispose off these aircraft.

[English]

Non-Utilisation of Satellite. INSAT-2C

947. SHRI SANAT KUMAR MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a long delay by Doordarshan in uplinking and shifting the channels from the earth INSAT-2B to INSAT-2C.